

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 6 OF 2017IN  
IA NO. 14 OF 2017**

**Dated: 23<sup>rd</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : -

**ORDER**

Issue notice on the Appeal as well as on the I.A. No. 14 of 2017 (Appl. for stay) to the Respondents returnable on 08.03.2017. Dasti, in addition, is permitted.

List the matter on **08.03.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**